

PATNA HIGH COURT, PATNA

NOTIFICATION

14-
Dated : 25 May, 2019

No. 195 A : On being relieved of their present assignment, the services of Ms. Kshiprachala Anjali, Sub Divisional Judicial Magistrate, Ara, Ms. Seema Kumari, Munsif, Hajipur and Ms. Saba Alam, Sub Divisional Judicial Magistrate, Muzaffarpur (W) are placed at the disposal of the State government in the General Administration Department, Patna on their appointment as Administrative Officer, Bihar Judicial Academy, Patna, Assistant Director (Research and Training), Bihar Judicial Academy, Patna and Assistant Director (Research and Training), Bihar Judicial Academy, Patna respectively on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 47137 - 139 dated, Patna the 25¹⁴⁻ May, 2019.

XIX-37-2006


Copy forwarded to the District & Sessions Judge, Ara, Vaishali at Hajipur and Muzaffarpur alongwith a copy of notification dated 23.05.2019 of the General Administration Department, Government of Bihar, Patna for information and communication to the officers concerned.

The officers concerned may be directed to make over charge of their offices at Ara, Hajipur and Muzaffarpur **immediately** so as to join their new assignment in the Bihar Judicial Academy in consultation with the present incumbents.

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 47140 - 153 dated, Patna the 25¹⁴⁻ May, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's Notification no. 6990-6993 dated 23.05.2019 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / District and Sessions Judge, Bhojpur at Ara / District and Sessions Judge, Vaishali at Hajipur / District & Sessions Judge, Muzaffarpur / I/c Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/c Registrar IT-cum-CPC, Patna High Court, Patna / Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / ~~S.O.~~ I/c J.O.S.R.R., Patna High Court, Patna / I/c Statistical Section, Patna High Court, Patna / S.O., I/c A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.


Registrar General